

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CrI.M.P. No.5727/2008

Chandra Mohan Choudhary

Petitioner

VERSUS

State of Madhya Pradesh

Respondent

Date: 6.5.2008 :This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Applicant(s)/

Ms.Pragati Neekhra, Adv.

Petitioner(s)/

Respondent (s)

UPON being mentioned the Court made the following  
ORDER

List before summer vacation.

(Meenu Sethi )  
A.R.-cum-P.S.

(Pushap Lata Bhardwaj)  
Court Master

Mentioning slip is attached.